

CORRIGENDUM TO DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF NISHTHA FINANCE AND INVESTMENT (INDIA) LIMITED

CIN: L65100DL1983PLC016946

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This Corrigendum to Detailed Public Statement ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Ashish Joshi and Chetankumar Chovatiya (the 'Acquirers') in respect of the Open Offer to the equity shareholders of Nishtha Finance and Investment (India) Limited (the 'Target Company' or 'NFL') pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum is being issued pursuant to changes/amendments advised by SEBI vide their letter no. SEBI/CFD/SKS/DCR/2131/1/2017 dated January 27, 2017 and should be read in conjunction with the Public Announcement ('PA') filed on August 16, 2016 (Tuesday) and Detailed Public Statement ('DPS') appeared in The Financial Express (English-All Editions), Jansatta (Hindi-All Editions) and Mumbai Lakshadeep (Marathi-Mumbai Edition) on August 24, 2016 (Wednesday).

1) The Revised activity schedule of the Target Company is as follows:

Major Activities	Original		Revised	
Schedule of Activities	Date	Day	Date	Day
Date of Public Announcement	August 16, 2016	Tuesday	August 16, 2016	Tuesday
Date of Detailed Public Statement	August 24, 2016	Wednesday	August 24, 2016	Wednesday
Date by which Draft Letter of Offer will be filed with the SEBI	August 31, 2016	Wednesday	August 31, 2016	Wednesday
Last date for a Competitive Bid, if any	September 16, 2016	Friday	September 16, 2016	Friday
Date of receipt of the comments on Draft Letter of Offer from SEBI	September 23, 2016	Friday	January 27, 2017	Friday
Identified Date*	September 27, 2016	Tuesday	January 31, 2017	Tuesday
Date by which Letter of Offer will be dispatched to the Shareholders	October 04, 2016	Tuesday	February 07, 2017	Tuesday
Last date for Revising the Offer Price / Number of Equity Shares	October 05, 2016	Wednesday	February 08, 2017	Wednesday
Last Date of announcement containing reasoned recommendation by committee of independent directors of NFL	October 06, 2016	Thursday	February 09, 2017	Thursday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	October 10, 2016	Monday	February 13, 2017	Monday
Date of opening of the Tendering Period	October 13, 2016	Thursday	February 14, 2017	Tuesday
Date of closing of the Tendering Period	October 26, 2016	Wednesday	February 28, 2017	Tuesday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	November 10, 2016	Thursday	March 14, 2017	Tuesday
Date of post offer advertisement	November 18, 2016	Friday	March 21, 2017	Tuesday
Release of escrow funds	December 19, 2016	Monday	April 14, 2017	Friday

*** "Identified Date" is only for the purpose of determining the shareholders as on such date to whom the Letter of Offer would be dispatched. It is clarified that all owners (registered or unregistered) of the equity shares of the Target Company (except Acquirers, persons deemed to be acting in concert with Acquirers and Sellers of the NFL) are eligible to participate in the Offer any time before the closing of the tendering period.**

2) OTHER INFORMATION

- References to various dates as mentioned in PA/DPS/DLOO should be read as per revised activity schedule as mentioned above.
- All the other terms and conditions remain unchanged.
- The Acquirers accept full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.
- A copy of this Corrigendum will also be available at SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirers:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

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SEBI Registration No.: INM000011112

CIN: U65920MH1997PTC107272

Date: January 31, 2017

Place: Mumbai